

Evaluation of text books by NCERT

1634. SHRI D. S. A. SIVAPRAKASAM: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether the NCERT has undertaken any pilot project of evaluation of text-books which are prescribed in schools in various States in India;

(b) if so, the subjects on which evaluation study is made and the object of making such evaluation;

(c) what are the States involved in the matter; and

(d) whether evaluation has been completed and if so, the result thereof?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRI-MATI SHEILA KAUL): (a) NCERT has undertaken a project of evaluating school text-books from the stand point of national integration. NCERT will coordinate the whole programme. Actual evaluation will be done by State-level agencies in accordance with the guidelines prepared by NCERT.

(b) Text-books in history and languages are being reviewed to begin with. The main object of the review is to eliminate passages and approaches prejudicial to national integration as also to ensure incorporation of information which will promote national unity.

(c) The present programme proposes to cover all the States and Union Territories.

(d) The work of review is required to be completed before the commencement of the academic session in 1982-83. The reports about review work are awaited from the States.

Labourers engaged by Civil Contractors in Dhanbad Eastern Railway

1635. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) number of the Civil Contractors in Dhanbad Division, Eastern Railway, doing the construction of buildings, roads, repairs, etc., since January 1981;

(b) number of labourers both male and female engaged by each Contractor, rate of pay and other benefits given to each male and female worker; and

(c) report of the L.E.C. concerned regarding observance of the Labour laws, minimum wage Act, etc., by these Contractors?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) Eighty.

(b) Over 1500 labourers male and female are employed by these contractors on various works and contracts.

The contractors have stated that they are paying the labourers, wages as fixed by the State/Central Government under the Minimum Wages Act and that they are giving also benefits they are entitled to under this Act.

(c) There is no adverse report from the Labour Commissioner in this regard.

Opening of Central school at Ghazi-pur, Uttar Pradesh

1636. SHRI ZAINUL BASHER: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether any representation has been received for opening of a Cen-